

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 5124 OF 2001@@
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STATE OF HARYANA

...APPELLANT

VERSUS

BALWANT SINGH

...RESPONDENT

Date : 13/02/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. Praveen Kumar Rai, Adv.
for Ms. H. Wahi, Adv.

For Respondent (s) Mr. Sanjay Sarin, Adv.
Ms. Manjula Gupta, Adv.
for Mr. Ashok Mathur, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. Praveen Kumar Rai, learned counsel for the appellant-State started his arguments at 12.45 and concluded at 2.20 p.m. After that, Mr. Sanjay Sarin, learned counsel for the respondent argued the matter for 10 minutes.

Arguments concluded.
Judgment reserved.

.SP1

Sarita

(Shelly Sengupta)
Court Master